



HEMAMBIKA R. PRIYA
COMMISSIONER (COORD)



GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF EXCISE & CUSTOMS
NORTH BLOCK
NEW DELHI - 110001
Phone No. 23092038, Fax No.23095592
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secy-cbec@nic.in

D.O. No. 30013/47/2017-Ad.IVA

Date : 3rd of April, 2018

Dear Sir,

Please find enclosed Chief Controller of Accounts (CCA), CBEC's D.O. letter No.Expdr./Coord/reviewmeeting-pre-2016/CBEC/17-18/355 dated 16.03.2018 regarding resolution of pending grievance of New Pension Scheme (NPS) pending before the CDDOs of CBEC.

2. You are aware that NPS has been made compulsory for all Central Government employees w.e.f. 01.01.2014. In this context, FPRDA, the nodal Agency has informed that a huge number of NPS issues are pending with the CDDOs of CBEC and in particular unresolved grievances are pending for more than one year.

3. You are requested to kindly direct all the CDDOs under CBEC to clear the pending grievances at the earliest and send report directly to the office of Principal, CCA, CBEC, New Delhi.

With regards.

Yours sincerely,

(Hemambika R. Priya)

Encl: As above.

To,
All Chief Commissioners / Directors General, under CBEC

Copy to : The Chief Controller of Accounts, CBEC, 'B' Wing, D.G.A.C.R., Building, I.P. Estate, New Delhi - 110002, with reference to their above referred D.O. letter dated 16.03.2018



O/o Commissioner (Coord/Admn)/CBEC
Dy./File No. 947/2018
Date 16-03-18
FTS No. की.विंग, डी.जी.ए.सी.आर. भवन, इन्द्रप्रस्थ एस्टेट, नई दिल्ली-110 002

Reminder 70

भारत सरकार
वित्त मंत्रालय, राजस्व विभाग
केन्द्रीय उत्पादन एवं सीमा शुल्क बोर्ड

GOVERNMENT OF INDIA
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CENTRAL BOARD OF EXCISE & CUSTOMS
'B' WING, D.G.A.C.R. BUILDING, I.P. ESTATE, NEW DELHI-110 002
TEL. : 011-23702428, FAX : 011-23702423

अरविन्द कुमार
मुख्य लेखा नियंत्रक
ARVIND KUMAR
Chief Controller of Accounts

DO No.Expdr/Coord/reviewmeeting-pre-2016/CBEC/17-18/355
Dated: 16/03/2018

Dear Madam,

Please refer this office DO No. Expdr/Coord/reviewmeeting-pre-2016/CBEC/17-18/293 dated 05/02/2018 regarding resolution of pending grievances of New Pension Scheme against CDDOs of CBEC. As you are aware, NPS has been made compulsory for all Central Government employees w.e.f. 01.01.2004. PFRDA as nodal agency, looks after all matters relating to NPS. They have informed us that a huge number of NPS issues are pending in respect of CDDOs of CBEC, specially unresolved grievances, pending for even more than one year.

However, despite various communications to CDDOs NPS grievances are still pending. PFRDA has now informed that the matter is of utmost priority and need to be clear on urgent basis, as the pending grievance leads to loss of subscriber's NPS units. Therefore, it is requested that all the CDDOs need to be directed to clear these pending grievances at the earliest and ensure that all grievances are resolved within stipulated time in future.

With best regards.

Yours sincerely

Arvind Kumar

(Arvind Kumar)

Ms. Hemambika R.Priya
Commissioner (Coord)
Central Board of Excise & Custom,
Room No. 245-C, North Block
New Delhi-110001

Urgent!
Pl speak.
S(Coord/Admn)
19/3/18
Discussed with
madam. Pls forward
this D.O. to AD-IV.